

# **HIGH COURT OF CHHATTISGARH : BILASPUR**

## **ORDER**

No. 208 /Confdl./2020  
II-3-2/2002 (Part-III)

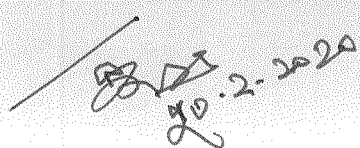
Bilaspur, dated the 20/02/2020

The following Civil Judges Class-II, who were appointed on probation for 2 years and who have completed their period of probation, are hereby issued a certificate of confirmation under Rule 11(5) of Chhattisgarh Lower Judicial Service (Recruitment & Conditions of Service) Rules, 2006, viz.: -

### **Table**

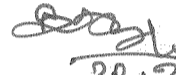
<b>S.No.</b>	<b>Name of Officer</b>
1.	Shri Anshul Verma
2.	Shri Alok Pandey
3.	Smt. Shivani Singh
4.	Shri Anup Tigga
5.	Ku. Akanksha Rathore
6.	Shri Rahul Sharma
7.	Smt. Aditi Thakur Shroff
8.	Shri Umesh Kumar Bhagwatkar
9.	Shri Krishna Murari Sharma
10.	Smt. Smita Shrivastava Sinha
11.	Shri Lokesh Patle
12.	Ku. Kamini Jaiswal
13.	Ku. Sanjulata Dewangan
14.	Ku. Bharti Kuldeep
15.	Shri Amit Pratap Chandra
16.	Ku. Amba Shah
17.	Shri Avinash Toppo
18.	Ku. Namrata Norge
19.	Shri Prashant Kumar Bhaskar

Contd...2/-

  
20.2.2020

20.	Ku. Leenam Bansode
21.	Smt. Swarnlata Om Yadav
22.	Smt. Sheelu Kesary
23.	Smt. Deepti Barwa
24.	Smt. Savita Singh Thakur
25.	Shri Sachin Paul Toppo
26.	Ku. Sheetal Nikunj
27.	Ku. Manjusha Toppo
28.	Shri Shankar Kashyap
29.	Shri Niraj Shrivastava

BY ORDER OF THE HIGH COURT

  
20.2.20

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 209 /Confdl./2020  
II-3-2/2002 (Part-III)

Bilaspur, dated the 20 /02/2020

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...3/-

- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.

20)

- (1) Shri Anshul Verma, I Civil Judge Class-II, Raigarh,
- (2) Shri Alok Pandey, I Civil Judge Class-II, Surajpur,
- (3) Smt. Shivani Singh, A.J. to the Court of C.J.-II Raigarh at Gharghora
- (4) Shri Anup Tigga, II Civil Judge Class-II, Durg,
- (5) Ku. Akanksha Rathore, VII Civil Judge Class-II, Bilaspur,
- (6) Shri Rahul Sharma, Secretary, District Legal Services Authority, Durg,
- (7) Smt. Aditi Thakur Shroff, I Civil Judge Class-II, Ambikapur,
- (8) Shri Umesh Kumar Bhagwatkar, II Civil Judge Class-II, Surajpur,
- (9) Shri Krishna Murari Sharma, XIV Civil Judge Class-II, Raipur,
- (10) Smt. Smita Shrivastava Sinha, II Civil Judge Class-II, Ambikapur,
- (11) Shri Lokesh Patle, IX Civil Judge Class-II, Durg,
- (12) Ku. Kamini Jaiswal, Civil Judge Class-II, Pithoura,
- (13) Ku. Sanjulata Dewangan, XVII Civil Judge Class-II, Raipur,
- (14) Ku. Bharti Kuldeep, Civil Judge Class-II, Sakti,
- (15) Shri Amit Pratap Chandra, II Civil Judge Class-II, Mahasamund,
- (16) Ku. Amba Shah, I Civil Judge Class-II, Bemetara,
- (17) Shri Avinash Toppo, IX Civil Judge Class-II, Bilaspur,
- (18) Ku. Namrata Norge, V Civil Judge Class-II, Raipur,
- (19) Shri Prashant Kumar Bhaskar, Addl. Judge to the Court of Civil Judge Class- II, Baikunthpur,
- (20) Ku. Leenam Bansode, VII Civil Judge Class-II, Bilaspur,
- (21) Smt. Swarnlata Om Yadav, III Civil Judge Class-II, Durg,
- (22) Smt. Sheelu Kesary, Civil Judge Class-II, Korba,
- (23) Smt. Deepti Barwa, i Civil Judge Class-II, Durg,
- (24) Smt. Savita Singh Thakur, II Civil Judge Class-II, Balod,
- (25) Shri Sachin Paul Toppo, VIII Civil Judge Class-II, Durg,
- (26) Ku. Sheetal Nikunj, Secretary, District Legal Services Authority, Balod,
- (27) Ku. Manjusha Toppo, III Civil Judge Class-II, Raipur,
- (28) Shri Shankar Kashyap, IV Addl. Judge to the Court of I Civil Judge Class-II, Durg,
- (29) Shri Niraj Shrivastava, II Civil Judge Class-II, Raipur,  
*for information.*

- 21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.

Contd...4/-

  
20.2.20

- 22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ M./Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ/ Dispatch/ Paybill), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

 20.2.23

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL